

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1487
ANSWERED ON 04/12/2024

SOLAR ENERGY SCHEMES

1487. SHRI NARAYAN TATU RANE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has taken steps to provide electricity to each woman entrepreneur under the Solar Energy Scheme in the villages of the country, if so, the details thereof, State-wise including Maharashtra, especially with regard to the Ratnagiri-Sindhudurg Parliamentary constituency;
- (b) whether any criterion has been fixed for providing solar energy system in the fields through the said scheme;
- (c) if so, the names of the companies through which the said scheme is being implemented in Maharashtra;
- (d) the time since which these companies have been operating;
- (e) whether any complaint has been received against these companies; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

- (a) No.
- (b) to (f) Does not arise in view of (a) above.
